

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 27.02.2020										
S L . N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deal ing Sect ion	Se at
1	19946/ 2020	27.02.2 020	CRLMC- 1972/2 019	NARENDRA KUMAR NAYAK	GENE RAL		Order Dtd. 2020-02- 20Entire Order,			(Se at No-)
2	19947/ 2020	27.02.2 020	CRLMP- 798/20 18	NARENDRA KUMAR NAYAK	GENE RAL		Order Dtd. 2020-02-03			(Se at No-)
3	19948/ 2020	27.02.2 020	CRLMP- 799/20 18	NARENDRA KUMAR NAYAK	GENE RAL		Order Dtd. 2020-02-03			(Se at No-)
4	19949/ 2020	27.02.2 020	WPCRL- 1589/2 013	NARENDRA KUMAR NAYAK	GENE RAL		Order Dtd. 2020-01-27			(Se at No-)
5	19950/ 2020	27.02.2 020	WP (C) - 7125/2 020	P. K. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No- 29)
6	19951/ 2020	27.02.2 020	WP (C) - 6227/2 020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-24			(Se at No- 29)
7	19952/ 2020	27.02.2 020	WP (C) - 16900/ 2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No- 39)
8	19953/ 2020	27.02.2 020	WP (C) - 6490/2 020	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-24			(Se at No- 39)
9	19954/ 2020	27.02.2 020	WP (C) - 6492/2 020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-24			(Se at No- 39)

10	19955/2020	27.02.2020	WP (C) - 5869/2020	JANMEJAY PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26		WRIT BRANCH-8	(Serial No-42)
11	19956/2020	27.02.2020	WP (C) - 6494/2020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-25			(Serial No-42)
12	19957/2020	27.02.2020	WPCRL-82/2018	ASHUTOSH MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2020-02-26			(Serial No-42)
13	19958/2020	27.02.2020	CONTR-9/2019	P K SAMAL	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Serial No-42)
14	19959/2020	27.02.2020	CONTR-11/2020	A K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Serial No-42)
15	19960/2020	27.02.2020	CONTR-13/2019	R CH ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Serial No-42)
16	19961/2020	27.02.2020	WP (C) - 3248/2020	S. K. PAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Serial No-42)
17	19962/2020	27.02.2020	CONTR-12/2019	R CH ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Serial No-42)
18	19963/2020	27.02.2020	WP (C) - 12198/2015	M. M. PANDA	GENERAL		Order Dtd. 2015-09-04	22.07.2015	WRIT BRANCH-9	(Serial No-59)
19	19964/2020	27.02.2020	CONTR-8/2020	S BANAMALI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Serial No-59)
20	19965/2020	27.02.2020	CONTC-472/2020	RAMAKANTA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-17			(Serial No-59)
21	19966/2020	27.02.2020	RPFAM-111/2018	DIPTI DAS	C.O.	COURT NO. 10	Order Dtd. 2020-02-26			(Serial No-59)
22	19967/2020	27.02.2020	CONTC-2009/2019	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Serial No-59)

										59)
2 3	19968/ 2020	27.02.2 020	RPFAM- 111/20 18	GAGAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2020-02-26			(Se at No- 59)
2 4	19969/ 2020	27.02.2 020	WP (C) - 6924/2 020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Se at No- 59)
2 5	19970/ 2020	27.02.2 020	WP (C) - 15142/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Se at No- 59)
2 6	19971/ 2020	27.02.2 020	WP (C) - 7265/2 020	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26		WRIT BRANC H-1	(Se at No- 30)
2 7	19972/ 2020	27.02.2 020	ABLAPL - 5823/2 017	J. MANTRI	GENE RAL		Order Dtd. 2019-04- 22Misc.case,		CRMIN AL MISC- 2	(Se at No- 13)
2 8	19973/ 2020	27.02.2 020	WP (C) - 21798/ 2019	K. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26		WRIT BRANC H-3	(Se at No- 14)
2 9	19974/ 2020	27.02.2 020	WP (C) - 7265/2 020	MAHENDRA KU MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26		WRIT BRANC H-1	(Se at No- 30)
3 0	19975/ 2020	27.02.2 020	WP (C) - 5300/2 020	M/S.P.C.A CHARYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-25			(Se at No- 30)
3 1	19976/ 2020	27.02.2 020	CONTR- 15/201 9	SACHINDRA KANHAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No- 30)
3 2	19977/ 2020	27.02.2 020	WP (C) - 1084/2 019	S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No- 30)
3 3	19978/ 2020	27.02.2 020	CRLMP- 261/20 20	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No- 30)
3 4	19979/ 2020	27.02.2 020	CRLMP- 262/20 20	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No- 30)
3 5	19980/ 2020	27.02.2 020	CRLMP- 260/20	S.K.MOHAN TY	C.O.	COURT NO. 3	Order Dtd. 2020-02-26			(Se at

			20			OLD				No-30)
36	19981/2020	27.02.2020	TRPCRL - 77/2019	B.N.DASH	GENERAL		Order Dtd. 2019-12-13			(Se at No-30)
37	19982/2020	27.02.2020	CRLMP-257/2020	S.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No-30)
38	19983/2020	27.02.2020	WP(C) - 1084/2019	B B RABISINGH	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-30)
39	19984/2020	27.02.2020	CRLA-210/2016	SACHINDRA KANHAR	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Se at No-30)
40	19985/2020	27.02.2020	WP(C) - 3335/2020	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No-30)
41	19986/2020	27.02.2020	CRLMP-258/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No-30)
42	19987/2020	27.02.2020	WP(C) - 6016/2020	M K PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No-30)
43	19988/2020	27.02.2020	CRLMP-990/2019	R. P. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-30)
44	19989/2020	27.02.2020	WP(C) - 24418/2012	A. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-30)
45	19990/2020	27.02.2020	WP(C) - 9624/2005	D D MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-30)
46	19991/2020	27.02.2020	CRLMP-1252/2018	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-30)
47	19992/2020	27.02.2020	WP(C) - 1670/2017	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No-30)
4	19993/	27.02.2	BLAPL-	JAGANNATH	C.O.	COURT	Order Dtd.			(Se

8	2020	020	9183/2019	KAMILA		NO. 2	2020-02-26				at No-30)
49	19994/2020	27.02.2020	ABLAPL - 301/2020	G. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-24				(Se at No-30)
50	19995/2020	27.02.2020	WP (C) - 21600/2018	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			WRIT BRANCH-7	(Se at No-10)
51	19996/2020	27.02.2020	MACA-859/2019	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-25				(Se at No-10)
52	19997/2020	27.02.2020	ABLAPL - 15538/2019	M/S JAGANNATH KAMILA MR. ASHOK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-04				(Se at No-10)
53	19998/2020	27.02.2020	WP (C) - 5589/2020	H S PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-02-26				(Se at No-10)
54	19999/2020	27.02.2020	MACA-859/2019	P. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-25				(Se at No-10)
55	20000/2020	27.02.2020	WP (C) - 5589/2020	R K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-26				(Se at No-10)
56	20001/2020	27.02.2020	ABLAPL - 460/2020	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-11				(Se at No-10)
57	20002/2020	27.02.2020	WP (C) - 6526/2020	P C MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			WRIT BRANCH-8	(Se at No-43)
58	20003/2020	27.02.2020	WP (C) - 3574/2020	S.P. SETHY	GENERAL		Order Dtd. 2020-02-25				(Se at No-43)
59	20004/2020	27.02.2020	WP (C) - 25776/2019	BHAGABAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26				(Se at No-43)
60	20005/2020	27.02.2020	ABLAPL - 467/20	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-02-11				(Se at No-43)

			20							43)
6 1	20006/ 2020	27.02.2 020	WP (C) - 6871/2 020	T K BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No- 43)
6 2	20007/ 2020	27.02.2 020	WP (C) - 7126/2 020	P K SAMAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No- 29)
6 3	20008/ 2020	27.02.2 020	ABLAPL - 3416/2 019	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-20			(Se at No- 29)
6 4	20009/ 2020	27.02.2 020	WP (C) - 3874/2 020	N. B. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No- 29)
6 5	20010/ 2020	27.02.2 020	WP (C) - 7372/2 020	M BARAL	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No- 29)
6 6	20011/ 2020	27.02.2 020	BLAPL- 816/20 20	AMRESH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Se at No- 29)
6 7	20012/ 2020	27.02.2 020	ABLAPL - 17467/ 2019	P.K. PATRA, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Se at No- 29)
6 8	20013/ 2020	27.02.2 020	WP (C) - 9556/2 019	J P KAR	C.O.	COURT NO. 7	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No- 42)
6 9	20014/ 2020	27.02.2 020	BLAPL- 1102/2 020	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2020-02-25			(Se at No- 42)
7 0	20015/ 2020	27.02.2 020	BLAPL- 73/202 0	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-25			(Se at No- 42)
7 1	20016/ 2020	27.02.2 020	ABLAPL - 10621/ 2019	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Se at No- 42)
7 2	20017/ 2020	27.02.2 020	MACA- 860/20 19	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-25			(Se at No- 42)
7 3	20018/ 2020	27.02.2 020	ABLAPL -	S.C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-12			(Se at

			13296/2019							No-42)
74	20019/2020	27.02.2020	RPFAM-113/2019	GAGAN ROUT	C.O.	DR (J)	Order Dtd. 2020-02-26			(Se at No-42)
75	20020/2020	27.02.2020	MACA-860/2019	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-25			(Se at No-42)
76	20021/2020	27.02.2020	ABLAPL - 16039/2019	B. DEY	C.O.	COURT NO. 2	Order Dtd. 2020-02-04			(Se at No-42)
77	20022/2020	27.02.2020	WP (C) - 4259/2020	P. R. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-42)
78	20023/2020	27.02.2020	CRLMC-1930/2019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-42)
79	20024/2020	27.02.2020	WP (C) - 3435/2020	M. K. PANI	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-42)
80	20025/2020	27.02.2020	CRLMC-1930/2019	S.R. SUBUDHI	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-42)
81	20026/2020	27.02.2020	WP (C) - 1702/2020	M D BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-26		WRIT BRANC H-1	(Se at No-3)
82	20027/2020	27.02.2020	CRLMC-1123/2019	A. SAHOO	C.O.	DR (J)	Order Dtd. 2020-02-04			(Se at No-3)
83	20028/2020	27.02.2020	WP (C) - 5709/2020	S. P. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-3)
84	20029/2020	27.02.2020	WP (C) - 4898/2020	MOHAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26		WRIT BRANC H-5	(Se at No-32)
85	20030/2020	27.02.2020	WP (C) - 6243/2020	SANJAY KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2020-02-25			(Se at No-32)
8	20031/	27.02.2	WP (C) -	M NAYAK	C.O.	COURT	Order Dtd.			(Se

6	2020	020	23174/2019			NO. 9	2020-02-26				at No-32)
87	20032/2020	27.02.2020	CRLMC-3007/2019	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-11				(Se at No-32)
88	20033/2020	27.02.2020	WP (C) - 6243/2020	J. C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-25				(Se at No-32)
89	20034/2020	27.02.2020	WP (C) - 5732/2020	A KHAN	C.O.	COURT NO. 17	Order Dtd. 2020-02-26				(Se at No-32)
90	20035/2020	27.02.2020	WP (C) - 5732/2020	I MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26				(Se at No-32)
91	20036/2020	27.02.2020	CMP-1387/2019	G SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26				(Se at No-32)
92	20037/2020	27.02.2020	WP (C) - 7336/2020	P R SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-26				(Se at No-32)
93	20038/2020	27.02.2020	WP (C) - 2269/2018	B N SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			WRIT BRANCH-2	(Se at No-6)
94	20039/2020	27.02.2020	WP (C) - 6430/2020	P. L. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
95	20040/2020	27.02.2020	WP (C) - 2269/2018	SAHADEV MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			WRIT BRANCH-2	(Se at No-6)
96	20041/2020	27.02.2020	WP (C) - 23281/2019	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-25				(Se at No-6)
97	20042/2020	27.02.2020	WP (C) - 6240/2020	SANJAY KUMAR SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-02-25				(Se at No-6)
98	20043/2020	27.02.2020	WP (C) -	SANJAY	C.O.	COURT	Order Dtd.				(Se

8	2020	020	6241/2020	KUMAR SAHU		NO. 9	2020-02-25			at No-6)
9	20044/2020	27.02.2020	WP (C) - 6241/2020	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Se at No-6)
100	20045/2020	27.02.2020	CRA-180/1999	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-24			(Se at No-6)
101	20046/2020	27.02.2020	WP (C) - 13921/2016	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-26			(Se at No-6)
102	20047/2020	27.02.2020	WP (C) - 6912/2020	S.K. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-02-25		WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
103	20048/2020	27.02.2020	WP (C) - 13921/2016	MADAN DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-103)
104	20049/2020	27.02.2020	WP (C) - 6910/2020	M/S. JAYAD EBA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Se at No-103)
105	20050/2020	27.02.2020	WP (C) - 23276/2019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Se at No-103)
106	20051/2020	27.02.2020	CMP-125/2020	D K DASH	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-103)
107	20052/2020	27.02.2020	WP (C) - 7086/2020	P. KARAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
108	20053/2020	27.02.2020	WP (C) - 232/2020	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-25		WRIT BRANCH	(Se at No-

									(DIVISION BENCH)	107)
109	20054/2020	27.02.2020	WP (C) - 6471/2020	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-25		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
110	20055/2020	27.02.2020	WP (C) - 20375/2018	A. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Seat No-114)
111	20056/2020	27.02.2020	WP (C) - 2128/2020	MANASI MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-24			(Seat No-114)
112	20057/2020	27.02.2020	WP (C) - 29048/2019	M/S.J.P.P ARIDA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Seat No-114)
113	20058/2020	27.02.2020	JCRLA-4/2019	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-26		CRIMINAL APPEAL	(Seat No-1)
114	20059/2020	27.02.2020	WP (C) - 5682/2017	S. R. KARA	C.O.	COURT NO. 24	Order Dtd. 2020-02-26		WRIT BRANCH-5	(Seat No-32)
115	20060/2020	27.02.2020	WP (C) - 7241/2020	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-26		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
116	20061/2020	27.02.2020	WP (C) - 6711/2020	M/S.DIGAMBAR SETHI	C.O.	COURT NO. 24	Order Dtd. 2020-02-26		WRIT BRANCH-3	(Seat No-11)
117	20062/2020	27.02.2020	CMP-204/2020	P. K. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Seat No-11)
118	20063/2020	27.02.2020	CRLA-114/2020	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-25			(Seat No-

										11)
1 1 9	20064/ 2020	27.02.2 020	CMP- 71/202 0	M/S.P.K.B EHERA	C.O.	COURT NO. 24	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No- 40)
1 2 0	20065/ 2020	27.02.2 020	WP(C) - 23253/ 2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Se at No- 40)
1 2 1	20066/ 2020	27.02.2 020	CMP- 927/20 18	M/S.S.K.P ADHI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 40)
1 2 2	20067/ 2020	27.02.2 020	OJC- 1199/1 990	J. SAHOO	GENE RAL		Order Dtd. 2000-02- 11Petition,Anne xure,		WRIT BRANC H-7	(Se at No- 15)
1 2 3	20068/ 2020	27.02.2 020	BLAPL- 4992/2 019	S. C. DASH	GENE RAL		Order Dtd. 2019-08-02			(Se at No- 15)
1 2 4	20069/ 2020	27.02.2 020	CMP- 445/20 18	J. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 15)
1 2 5	20070/ 2020	27.02.2 020	WP(C) - 7290/2 010	P. DAS	GENE RAL		Order Dtd. 2015-04-17		WRIT BRANC H-6	(Se at No- 36)
1 2 6	20071/ 2020	27.02.2 020	CMP- 445/20 18	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 36)
1 2 7	20072/ 2020	27.02.2 020	WP(C) - 23264/ 2019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Se at No- 36)
1 2 8	20073/ 2020	27.02.2 020	WP(C) - 6428/2 020	P. L. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-25		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 114)
1 2 9	20074/ 2020	27.02.2 020	WP(C) - 1224/2 018	P K MOHANTY	GENE RAL		Order Dtd. 2020-02-05			(Se at No- 114)
1 3	20075/ 2020	27.02.2 020	CRLMC- 1220/2	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-02-10			(Se at

0			019							No-114)
131	20076/2020	27.02.2020	WP (C) - 11501/2003	MANAS KUMAR SAMAL	GENERAL		Order Dtd. 2007-07-30		WRIT BRANCH-6	(Seat No-16)
132	20077/2020	27.02.2020	WP (C) - 6775/2020	G. SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020-02-26		WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
133	20078/2020	27.02.2020	CONTC-571/2020	B. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
134	20079/2020	27.02.2020	WP (C) - 7008/2020	M.R.ROUTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
135	20080/2020	27.02.2020	CONTC-570/2020	B. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
136	20081/2020	27.02.2020	CONTC-569/2020	B.SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
137	20082/2020	27.02.2020	CONTC-220/2020	H.S.PAIKRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
138	20083/2020	27.02.2020	WP (C) - 7075/2020	L. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
139	20084/2020	27.02.2020	WP (C) - 6172/2020	D.K. MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
140	20085/2020	27.02.2020	CONTC-2155/2019	B.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-

										101)
141	20086/2020	27.02.2020	WP (C) - 23094/2019	SAROJ KUMAR DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-101)
142	20087/2020	27.02.2020	WP (C) - 14265/2019	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-26		WRIT BRANCH (DIVISION BENCH)	(Seat No-107)
143	20088/2020	27.02.2020	WP (C) - 6522/2020	B. NAYAK	GENERAL		Order Dtd. 2020-02-24 Petition, Annexure, Entire Order,			(Seat No-107)
144	20089/2020	27.02.2020	WP (C) - 6117/2020	P.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
145	20090/2020	27.02.2020	WP (C) - 6743/2020	S.K. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
146	20091/2020	27.02.2020	WP (C) - 6278/2020	P.C. DAS, ADV	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
147	20092/2020	27.02.2020	WP (C) - 6120/2020	P.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
148	20093/2020	27.02.2020	WP (C) - 6122/2020	P.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
149	20094/2020	27.02.2020	WP (C) - 6783/2020	CHINTU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
150	20095/2020	27.02.2020	WP (C) - 7256/2020	J. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-

										107)
151	20096/2020	27.02.2020	WP (C) - 6708/2020	J. D. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
152	20097/2020	27.02.2020	WP (C) - 6196/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
153	20098/2020	27.02.2020	WP (C) - 6154/2020	ASHOK KUMAR SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
154	20099/2020	27.02.2020	WP (C) - 6265/2020	M/S.RABIN DRA KUMAR PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
155	20100/2020	27.02.2020	WP (C) - 6226/2020	D. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
156	20101/2020	27.02.2020	WP (C) - 6263/2020	M/S.RABIN DRA KUMAR PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
157	20102/2020	27.02.2020	WP (C) - 6228/2020	D. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
158	20103/2020	27.02.2020	WP (C) - 6261/2020	M/S.RABIN DRA KU. PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
159	20104/2020	27.02.2020	WP (C) - 5968/2020	G. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
160	20105/2020	27.02.2020	WP (C) - 6167/2020	S. S. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)

1 6 1	20106/ 2020	27.02.2 020	WP (C) - 7010/2 020	M.R. ROUTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 2	20107/ 2020	27.02.2 020	WP (C) - 6166/2 020	S. S. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 3	20108/ 2020	27.02.2 020	WP (C) - 6562/2 020	P.K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 4	20109/ 2020	27.02.2 020	WP (C) - 6164/2 020	S. S. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 5	20110/ 2020	27.02.2 020	WP (C) - 4822/2 020	K. PATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-27			(Se at No- 107)
1 6 6	20111/ 2020	27.02.2 020	WP (C) - 6163/2 020	S. S. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 7	20112/ 2020	27.02.2 020	WP (C) - 6161/2 020	S. S. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 8	20113/ 2020	27.02.2 020	WP (C) - 6563/2 020	P.K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 6 9	20114/ 2020	27.02.2 020	WP (C) - 17711/ 2019	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-19			(Se at No- 107)
1 7 0	20115/ 2020	27.02.2 020	WP (C) - 5844/2 020	H.K. TRIPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No- 107)
1 7 7	20116/ 2020	27.02.2 020	WP (C) - 7009/2	M.R.ROUTR AY	C.O.	COURT NO.	Order Dtd. 2020-02-26			(Se at

1			020			19				No-107)
172	20117/2020	27.02.2020	WP (C) - 6198/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
173	20118/2020	27.02.2020	WP (C) - 6252/2020	J. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
174	20119/2020	27.02.2020	WP (C) - 6771/2020	C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
175	20120/2020	27.02.2020	WP (C) - 6159/2020	S. S. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-107)
176	20121/2020	27.02.2020	WP (C) - 4997/2020	SANJAY KUMAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-18		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
177	20122/2020	27.02.2020	WP (C) - 6757/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
178	20123/2020	27.02.2020	WP (C) - 6755/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
179	20124/2020	27.02.2020	WP (C) - 6777/2020	C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
180	20125/2020	27.02.2020	WP (C) - 6778/2020	C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
188	20126/2020	27.02.2020	WP (C) - 6774/2020	C. SAMAL	C.O.	COURT NO.	Order Dtd. 2020-02-26			(Seat

1			020			19				No-113)
182	20127/2020	27.02.2020	WP (C) - 6780/2020	C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
183	20128/2020	27.02.2020	WP (C) - 6781/2020	C. SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
184	20129/2020	27.02.2020	WP (C) - 6753/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
185	20130/2020	27.02.2020	WP (C) - 6176/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
186	20131/2020	27.02.2020	WP (C) - 6175/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
187	20132/2020	27.02.2020	WP (C) - 6173/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Seat No-113)
188	20133/2020	27.02.2020	WP (C) - 6776/2020	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2020-02-26		WRIT BRANCH-3	(Seat No-11)
189	20134/2020	27.02.2020	WP (C) - 6106/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-11)
190	20135/2020	27.02.2020	WP (C) - 6101/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-11)
191	20136/2020	27.02.2020	WP (C) - 5862/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-11)
192	20137/2020	27.02.2020	WP (C) - 6110/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-

										11)
193	20138/2020	27.02.2020	WP (C) - 6112/2020	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-11)
194	20139/2020	27.02.2020	WP (C) - 5956/2020	A. NANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-11)
195	20140/2020	27.02.2020	WP (C) - 5898/2020	R. C. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No-42)
196	20141/2020	27.02.2020	WP (C) - 18668/2010	K. MANDAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
197	20142/2020	27.02.2020	WP (C) - 3563/2020	P.N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
198	20143/2020	27.02.2020	WP (C) - 18668/2010	TOFAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
199	20144/2020	27.02.2020	WP (C) - 3563/2020	P.N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
200	20145/2020	27.02.2020	SA- 131/1987	M. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		SECON D APPEAL	(Se at No-2)
201	20146/2020	27.02.2020	WP (C) - 3377/2020	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-2)
202	20147/2020	27.02.2020	WP (C) - 5858/2020	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-2)
203	20148/2020	27.02.2020	WP (C) - 4767/2020	M/S. S.K.BHANJ ADEO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-2)
204	20149/2020	27.02.2020	WP (C) - 5957/2020	A. NANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-2)
200	20150/2020	27.02.2020	WP (C) - 5895/2	R. NAYAK	C.O.	COURT NO.	Order Dtd. 2020-02-26			(Se at

5			020			22				No-2)
206	20151/2020	27.02.2020	WP (C) - 5874/2020	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-2)
207	20152/2020	27.02.2020	FAO-327/2016	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)
208	20153/2020	27.02.2020	FAO-1010/2019	R.K. MOHABHOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-9)
209	20154/2020	27.02.2020	FAO-966/2019	S.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-9)
210	20155/2020	27.02.2020	FAO-966/2019	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-9)
211	20156/2020	27.02.2020	FAO-386/2016	R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-9)
212	20157/2020	27.02.2020	FAO-795/2019	B.B. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-9)
213	20158/2020	27.02.2020	ABLAPL - 10140/2019	SAROJ KUMAR DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-9)
214	20159/2020	27.02.2020	WP (C) - 14944/2019	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26		WRIT BRANCH-8	(Se at No-42)
215	20160/2020	27.02.2020	FAO-795/2019	S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
216	20161/2020	27.02.2020	FAO-965/2019	S.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
217	20162/2020	27.02.2020	WP (C) - 14944/2019	SPANDAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26		WRIT BRANCH-8	(Se at No-42)
218	20163/2020	27.02.2020	FAO-	S. SWAIN	C.O.	COURT	Order Dtd.			(Se at No-42)

18	2020	020	965/2019			NO. 22	2020-02-26			at No-42)
219	20164/2020	27.02.2020	FAO-75/2020	S.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
220	20165/2020	27.02.2020	FAO-75/2020	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
221	20166/2020	27.02.2020	FAO-103/2020	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
222	20167/2020	27.02.2020	FAO-103/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-42)
223	20168/2020	27.02.2020	FAO-280/2018	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-42)
224	20169/2020	27.02.2020	WP (C) - 14305/2019	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		WRIT BRANCH-1	(Se at No-31)
225	20170/2020	27.02.2020	FAO-280/2018	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-31)
226	20171/2020	27.02.2020	WP (C) - 12804/2009	D. SAMAL	C.O.	CH	Order Dtd. 2020-02-26			(Se at No-31)
227	20172/2020	27.02.2020	WP (C) - 12115/2009	S. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-31)
228	20173/2020	27.02.2020	FAO-303/2016	R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-31)
229	20174/2020	27.02.2020	WP (C) - 6627/2009	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-31)
230	20175/2020	27.02.2020	FAO-303/2016	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-31)

2 3 1	20176/ 2020	27.02.2 020	WP (C) - 7124/2 020	SESHADEV BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 31)
2 3 2	20177/ 2020	27.02.2 020	WP (C) - 23241/ 2012	L. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 31)
2 3 3	20178/ 2020	27.02.2 020	WP (C) - 6749/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Se at No- 31)
2 3 4	20179/ 2020	27.02.2 020	WP (C) - 6933/2 020	M. R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Se at No- 31)
2 3 5	20180/ 2020	27.02.2 020	WP (C) - 26872/ 2017	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2019-02-26			(Se at No- 31)
2 3 6	20181/ 2020	27.02.2 020	WP (C) - 6277/2 020	B.M.SARAN GI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 31)
2 3 7	20182/ 2020	27.02.2 020	WP (C) - 26872/ 2017	M. PANDA, ADV	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 31)
2 3 8	20183/ 2020	27.02.2 020	WP (C) - 6275/2 020	B.M.SARAN GI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 31)
2 3 9	20184/ 2020	27.02.2 020	ABLAPL - 11428/ 2019	J. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 31)
2 4 0	20185/ 2020	27.02.2 020	WP (C) - 6268/2 020	B.M.SARAN GI	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 31)
2 4 1	20186/ 2020	27.02.2 020	WP (C) - 7052/2 018	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		WRIT BRANC H-6	(Se at No- 35)
2 4 2	20187/ 2020	27.02.2 020	WP (C) - 7052/2 018	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		WRIT BRANC H-6	(Se at No- 35)
2 4 3	20188/ 2020	27.02.2 020	ABLAPL - 10744/	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-

			2019							35)
2 4 4	20189/ 2020	27.02.2 020	ABLAPL - 10543/ 2019	L.D.SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 35)
2 4 5	20190/ 2020	27.02.2 020	ABLAPL - 9918/2 019	M.R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 35)
2 4 6	20191/ 2020	27.02.2 020	ABLAPL - 9896/2 019	N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 35)
2 4 7	20192/ 2020	27.02.2 020	ABLAPL - 9877/2 019	R.C. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 35)
2 4 8	20193/ 2020	27.02.2 020	ABLAPL - 9877/2 019	P.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 35)
2 4 9	20194/ 2020	27.02.2 020	ABLAPL - 6269/2 019	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-26		CRIMI NAL MISC- 3	(Se at No- 3)
2 5 0	20195/ 2020	27.02.2 020	ABLAPL - 9834/2 019	N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
2 5 1	20196/ 2020	27.02.2 020	ABLAPL - 15978/ 2019	P.K.MOHAN TY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
2 5 2	20197/ 2020	27.02.2 020	ABLAPL - 15413/ 2019	B.N. SATPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
2 5 3	20198/ 2020	27.02.2 020	ABLAPL - 14704/ 2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
2 5 4	20199/ 2020	27.02.2 020	ABLAPL - 11235/ 2019	T.K. J. SAMANLI	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
2 5 5	20200/ 2020	27.02.2 020	ABLAPL - 11471/ 2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
2 5	20201/ 2020	27.02.2 020	ABLAPL -	G. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26		CRIMI NAL	(Se at

6			2189/2018						MISC-1	No-8)
257	20202/2020	27.02.2020	ABLAPL - 1096/2018	L. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26		CRIMINAL MISC-3	(Se at No-3)
258	20203/2020	27.02.2020	FAO-143/2017	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-25		MISC. APPEAL SEC.	(Se at No-8)
259	20204/2020	27.02.2020	FAO-15/2020	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Se at No-8)
260	20205/2020	27.02.2020	ABLAPL - 1909/2020	L.D.SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
261	20206/2020	27.02.2020	ABLAPL - 1900/2020	PRATYUSH RANJAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
262	20207/2020	27.02.2020	ABLAPL - 2423/2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-8)
263	20208/2020	27.02.2020	ABLAPL - 1908/2020	T.R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
264	20209/2020	27.02.2020	ABLAPL - 1906/2020	D.K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
265	20210/2020	27.02.2020	ABLAPL - 1904/2020	S.R. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
266	20211/2020	27.02.2020	ABLAPL - 1903/2020	T.R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
267	20212/2020	27.02.2020	ABLAPL - 1901/2020	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-8)
268	20213/2020	27.02.2020	ABLAPL - 2424/2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-8)
2	20214/	27.02.2	ABLAPL	SAMIR	C.O.	COURT	Order Dtd.			(Se

6 9	2020	020	- 1894/2 020	BARIK		NO. 9	2020-02-26			at No- 8)
2 7 0	20215/ 2020	27.02.2 020	ABLAPL - 1896/2 020	RABINDRA NATH PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 1	20216/ 2020	27.02.2 020	ABLAPL - 1899/2 020	K. K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 2	20217/ 2020	27.02.2 020	ABLAPL - 1886/2 020	SAMIR BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 3	20218/ 2020	27.02.2 020	ABLAPL - 1885/2 020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 4	20219/ 2020	27.02.2 020	ABLAPL - 1880/2 020	TUKUNA KU. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 5	20220/ 2020	27.02.2 020	ABLAPL - 1879/2 020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 6	20221/ 2020	27.02.2 020	ABLAPL - 1878/2 020	SMITA DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 7	20222/ 2020	27.02.2 020	ABLAPL - 1876/2 020	P. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 8	20223/ 2020	27.02.2 020	ABLAPL - 1874/2 020	BIBHUDANA NDA MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 8)
2 7 9	20224/ 2020	27.02.2 020	WP (C) - 3413/2 020	SUBRATA PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No- 8)
2 8 0	20225/ 2020	27.02.2 020	WP (C) - 1608/2 020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No- 8)
2 8 1	20226/ 2020	27.02.2 020	WP (C) - 7944/2 018	S. K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		WRIT BRANC H-8	(Se at No- 43)

282	20227/2020	27.02.2020	CRLMP-1292/2019	P.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-43)
283	20228/2020	27.02.2020	ABLAPL - 1873/2020	UNMESH CHANDRA JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-43)
284	20229/2020	27.02.2020	ABLAPL - 1871/2020	B. M. BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-43)
285	20230/2020	27.02.2020	ABLAPL - 1870/2020	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-43)
286	20231/2020	27.02.2020	ABLAPL - 1869/2020	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-43)
287	20232/2020	27.02.2020	ABLAPL - 1884/2020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-43)
288	20233/2020	27.02.2020	ABLAPL - 1866/2020	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-43)
289	20234/2020	27.02.2020	RSA-388/2018	P.K.DAS	GENERAL		Order Dtd. 9999-12-31		SECOND APPEAL	(Se at No-2)
290	20235/2020	27.02.2020	ABLAPL - 1861/2020	S. B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-2)
291	20236/2020	27.02.2020	ABLAPL - 1888/2020	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-2)
292	20237/2020	27.02.2020	OJC-14642/1996	B.K.LENKA	C.O.	COURT NO. 9	Order Dtd. 1998-01-22		WRIT BRANCH-1	(Se at No-4)
293	20238/2020	27.02.2020	ABLAPL - 1887/2020	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-4)
294	20239/2020	27.02.2020	BLAPL-986/2020	S.R.PATTAIK	GENERAL		Order Dtd. 2020-02-18			(Se at No-)

										4)
2 9 5	20240/ 2020	27.02.2 020	ABLAPL - 9500/2 019	B. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 4)
2 9 6	20241/ 2020	27.02.2 020	MATA- 86/201 6	P.S.MOHAN TY	GENE RAL		Order Dtd. 2019-04-19		FIRST APPEA L	(Se at No- 5)
2 9 7	20242/ 2020	27.02.2 020	ABLAPL - 1907/2 020	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 5)
2 9 8	20243/ 2020	27.02.2 020	ABLAPL - 1883/2 020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 5)
2 9 9	20244/ 2020	27.02.2 020	ABLAPL - 12187/ 2019	G.S.MOHAN TY	GENE RAL		Order Dtd. 9999-12-31			(Se at No- 5)
3 0 0	20245/ 2020	27.02.2 020	ABLAPL - 1877/2 020	SK.KALIMU DDIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 5)
3 0 1	20246/ 2020	27.02.2 020	ABLAPL - 8869/2 018	A.K.ROUT	GENE RAL		Order Dtd. 2018-11-05		CRIMI NAL MISC- 3	(Se at No- 14)
3 0 2	20247/ 2020	27.02.2 020	ABLAPL - 1865/2 020	AJIT KUMAR SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 14)
3 0 3	20248/ 2020	27.02.2 020	ABLAPL - 1864/2 020	B. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 14)
3 0 4	20249/ 2020	27.02.2 020	CRLMC- 3597/2 019	A.K.ROUT	GENE RAL		Order Dtd. 2020-02-03			(Se at No- 14)
3 0 5	20250/ 2020	27.02.2 020	ABLAPL - 1862/2 020	JYOTI PRAKASH KAR	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 14)
3 0 6	20251/ 2020	27.02.2 020	MACA- 176/20 04	P.K.PARID A	GENE RAL		Order Dtd. 2015-06-18		MISC. APPEA L SEC.	(Se at No- 3)
3 0	20252/ 2020	27.02.2 020	ABLAPL -	MAHES DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at

7			1895/2 020							No-3)
308	20253/ 2020	27.02.2 020	ABLAPL - 1892/2 020	SAMIR BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
309	20254/ 2020	27.02.2 020	ABLAPL - 1889/2 020	LOKANATH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
310	20255/ 2020	27.02.2 020	MACA- 178/20 06	P.K.PARID A	GENE RAL		Order Dtd. 2016-04-05		MISC. APPEA L SEC.	(Se at No- 3)
311	20256/ 2020	27.02.2 020	ABLAPL - 1882/2 020	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
312	20257/ 2020	27.02.2 020	CMP- 843/20 18	A.K.ROUT	GENE RAL		Order Dtd. 2020-02-05			(Se at No- 3)
313	20258/ 2020	27.02.2 020	ABLAPL - 1875/2 020	P. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
314	20259/ 2020	27.02.2 020	CMP- 1300/2 019	R.M.NAYAK	GENE RAL		Order Dtd. 2019-11-28			(Se at No- 3)
315	20260/ 2020	27.02.2 020	CMP- 1300/2 019	R.M.NAYAK	GENE RAL		Order Dtd. 2019-11-28			(Se at No- 3)
316	20261/ 2020	27.02.2 020	CMP- 1300/2 019	R.M.NAYAK	GENE RAL		Order Dtd. 2019-11-28			(Se at No- 3)
317	20262/ 2020	27.02.2 020	ABLAPL - 1868/2 020	JAYADEV BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
318	20263/ 2020	27.02.2 020	ABLAPL - 19267/ 2019	A.B.MALLI CK	GENE RAL		Order Dtd. 9999-12-31			(Se at No- 3)
319	20264/ 2020	27.02.2 020	ABLAPL - 1891/2 020	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 3)
3	20265/ 2020	27.02.2	ABLAPL	BALARAM	C.O.	COURT	Order Dtd.			(Se

20	2020	020	- 1898/2 020	SINGH		NO. 9	2020-02-26			at No- 3)
321	20266/ 2020	27.02.2 020	WPCRL- 1127/2 012	H.K.MALLI CK	GENE RAL		Order Dtd. 2013-04-24		WRIT BRANC H-2	(Se at No- 45)
322	20267/ 2020	27.02.2 020	ABLAPL - 1863/2 020	BIJAY KUMAR DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 45)
323	20268/ 2020	27.02.2 020	CONTC- 1712/2 019	N.MALLICK	GENE RAL		Order Dtd. 2019-09-30			(Se at No- 45)
324	20269/ 2020	27.02.2 020	TRP (C) - 65/202 0	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2020-02-26			(Se at No- 45)
325	20270/ 2020	27.02.2 020	RSA- 248/20 16	P.K.KAR	C.O.	COURT NO. 6	Order Dtd. 2016-08-12		SECON D APPEA L	(Se at No- 4)
326	20271/ 2020	27.02.2 020	ABLAPL - 1867/2 020	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 4)
327	20272/ 2020	27.02.2 020	ABLAPL - 1893/2 020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 4)
328	20273/ 2020	27.02.2 020	WP (C) - 292/20 14	P.BEHERA	GENE RAL		Order Dtd. 2014-02-18		WRIT BRANC H-7	(Se at No- 44)
329	20274/ 2020	27.02.2 020	ABLAPL - 10308/ 2019	ARUN KUMAR BUDHIA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No- 44)
330	20275/ 2020	27.02.2 020	WP (C) - 7441/2 020	S. RANJIT	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No- 44)
331	20276/ 2020	27.02.2 020	WP (C) - 829/20 08	R.BEHERA	GENE RAL		Order Dtd. 2000-04-07		WRIT BRANC H-4	(Se at No- 17)
332	20277/ 2020	27.02.2 020	WP (C) - 24475/ 2019	P.K.MOHAN TY	GENE RAL		Order Dtd. 2020-01-20			(Se at No- 17)

333	20278/2020	27.02.2020	WP (C) - 24474/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2020-01-20			(Serial No-17)
334	20279/2020	27.02.2020	WP (C) - 4158/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Serial No-17)
335	20280/2020	27.02.2020	WP (C) - 4149/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Serial No-17)
336	20281/2020	27.02.2020	WP (C) - 4151/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Serial No-17)
337	20282/2020	27.02.2020	WP (C) - 4154/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Serial No-17)
338	20283/2020	27.02.2020	WP (C) - 4145/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Serial No-17)
339	20284/2020	27.02.2020	WP (C) - 4147/2020	R.C.MALLICK	GENERAL		Order Dtd. 2020-02-12			(Serial No-17)
340	20285/2020	27.02.2020	WP (C) - 8858/2017	K. MANDAL	C.O.		Order Dtd. 2020-02-26			(Serial No-17)
341	20286/2020	27.02.2020	WP (C) - 3574/2020	S.P.SETHY	GENERAL		Order Dtd. 2020-02-25			(Serial No-17)
342	20287/2020	27.02.2020	TRP (C) - 178/2019	M. K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Serial No-17)
343	20288/2020	27.02.2020	BLAPL-9028/2019	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Serial No-17)
344	20289/2020	27.02.2020	WP (C) - 3574/2020	S.P.SETHY	GENERAL		Order Dtd. 2020-02-25			(Serial No-17)
345	20290/2020	27.02.2020	BLAPL-1669/2020	P.K.DAS	C.O.	COURT NO. 23	Order Dtd. 9999-12-31			(Serial No-17)

										17)
3 4 6	20291/ 2020	27.02.2 020	CMP- 1387/2 019	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No- 17)
3 4 7	20292/ 2020	27.02.2 020	WP (C) - 1426/2 003	P. K. MOHANTY	GENE RAL		Order Dtd. 2017-01-16		WRIT BRANC H-1	(Se at No- 31)
3 4 8	20293/ 2020	27.02.2 020	WP (C) - 13857/ 2019	S.MOHANTY	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-4	(Se at No- 37)
3 4 9	20294/ 2020	27.02.2 020	WP (C) - 5321/2 020	MAHADEV BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Se at No- 37)
3 5 0	20295/ 2020	27.02.2 020	ABLAPL - 431/20 20	S.MOHANTY	GENE RAL		Order Dtd. 2020-02-20			(Se at No- 37)
3 5 1	20296/ 2020	27.02.2 020	CRLA- 446/20 19	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No- 37)
3 5 2	20297/ 2020	27.02.2 020	CRLA- 235/20 19	S.K.BHANJ ADEO	C.O.	COURT NO. 1	Order Dtd. 2020-02-26		CRIMI NAL APPEA L	(Se at No- 6)
3 5 3	20298/ 2020	27.02.2 020	CRLA- 586/20 19	S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-26			(Se at No- 6)
3 5 4	20299/ 2020	27.02.2 020	CRLA- 156/20 18	A.K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-26		CRIMI NAL APPEA L	(Se at No- 5)
3 5 5	20300/ 2020	27.02.2 020	CRLA- 464/20 18	P.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-26		CRIMI NAL APPEA L	(Se at No- 5)
3 5 6	20301/ 2020	27.02.2 020	CMP- 177/20 20	J.K.MISHR A 2	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No- 5)
3 5 7	20302/ 2020	27.02.2 020	BLAPL- 8872/2 019	R. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-26			(Se at No- 5)
3 5	20303/ 2020	27.02.2 020	CRLA- 446/20	R.B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-26		CRIMI NAL	(Se at

8			18						APPEAL	No-5)
359	20304/2020	27.02.2020	BLAPL-8060/2019	P. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-5)
360	20305/2020	27.02.2020	CRLA-600/2019	S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-26			(Se at No-5)
361	20306/2020	27.02.2020	BLAPL-9473/2019	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No-5)
362	20307/2020	27.02.2020	CRLA-368/2019	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-26		CRIMINAL APPEAL	(Se at No-6)
363	20308/2020	27.02.2020	BLAPL-6945/2019	R. DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-26			(Se at No-6)
364	20309/2020	27.02.2020	CRLA-119/2020	H.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Se at No-6)
365	20310/2020	27.02.2020	BLAPL-9045/2019	P. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Se at No-6)
366	20311/2020	27.02.2020	CRLA-116/2020	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Se at No-6)
367	20312/2020	27.02.2020	WP (C) - 12487/2018	DEBENDRA KUMAR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-6)
368	20313/2020	27.02.2020	CRLA-123/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-26			(Se at No-6)
369	20314/2020	27.02.2020	WP (C) - 12487/2018	R. R. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-6)
370	20315/2020	27.02.2020	WP (C) - 7118/2020	S. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No-6)
3	20316/	27.02.2	TRP (C)	G.	C.O.	COURT	Order Dtd.			(Se

7 1	2020	020	- 61/202 0	SUNDARA		NO. 6	2020-02-26				at No- 6)
3 7 2	20317/ 2020	27.02.2 020	TRP (C) - 58/202 0	K. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2020-02-26				(Se at No- 6)
3 7 3	20318/ 2020	27.02.2 020	TRP (C) - 54/202 0	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2020-02-26				(Se at No- 6)
3 7 4	20319/ 2020	27.02.2 020	WP (C) - 6409/2 018	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-05				(Se at No- 6)
3 7 5	20320/ 2020	27.02.2 020	WP (C) - 20297/ 2010	L.SINGH	GENE RAL		Order Dtd. 2019-08-22				(Se at No- 6)
3 7 6	20321/ 2020	27.02.2 020	JCRLA- 40/200 5	S.B.DAS	GENE RAL		Order Dtd. 2020-02-13				(Se at No- 6)
3 7 7	20322/ 2020	27.02.2 020	WP (C) - 16147/ 2014	B.D.BISWA L	GENE RAL		Order Dtd. 2019-04-18			WRIT BRANC H-2	(Se at No- 6)
3 7 8	20323/ 2020	27.02.2 020	JCRLA- 43/201 1	S.B.DAS	GENE RAL		Order Dtd. 2020-02-20				(Se at No- 6)
3 7 9	20324/ 2020	27.02.2 020	CRLMP- 489/20 18	L.ACHARI	GENE RAL		Order Dtd. 2020-02-11			WRIT BRANC H-5	(Se at No- 47)
3 8 0	20325/ 2020	27.02.2 020	RFA- 262/20 10	L.ACHARI	GENE RAL		Order Dtd. 2019-07-29				(Se at No- 47)
3 8 1	20326/ 2020	27.02.2 020	CRLMC- 1289/2 019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-27				(Se at No- 47)
3 8 2	20327/ 2020	27.02.2 020	WP (C) - 29091/ 2019	M.R.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-01-16				(Se at No- 47)
3 8 3	20328/ 2020	27.02.2 020	ARBP- 6/2010	LOKANATH SAHOO	GENE RAL		Order Dtd. 2020-01- 24Entire Order,				(Se at No- 47)